

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No 236/KB/2010

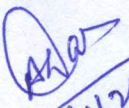
Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M

Name of the Company	Beltas Merchants Pvt.Ltd-Versus-S.B. Pigments Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Pramit Kr. Ray, Adv
Mr. Aditya Kanodia, Adv
Mr. S. Sankar, Adv
Mr. A. Das, Adv

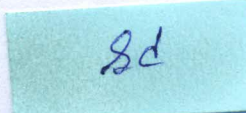
} for Petitioner

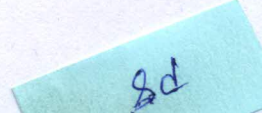

11/1/2018

ORDER

Ld. Counsel for the petitioners is present. No one is present from the respondent's side.

List it on 13/02/2018.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)